



NOTIFICATION No. 38 / 2020

I

Thiru.P.SARAVANAN, Senior Civil Judge, functioning as Principal Sub Judge, Ariyalur, who has been promoted as District Judge (Entry Level), on regular basis, in the Tamil Nadu State Judicial Service in the vacancy earmarked under 10% quota vide G.O.(D) No.42, Public (Special-A) Department, dated 06.02.2020, is posted as Sessions Judge, Mahalir Neethimandram, Salem, in the existing vacancy.

II

Thiru.A.S.RAVI, Senior Civil Judge, functioning as Chief Judicial Magistrate, Coimbatore, who has been promoted as District Judge (Entry Level), on regular basis, in the Tamil Nadu State Judicial Service in the vacancy earmarked under 10% quota vide G.O.(D) No.44, Public (Special-A) Department, dated 06.02.2020, is posted as Special Judge, Special Court under TNPID Act, Coimbatore, in the existing vacancy.

III (a)

The Senior Civil Judges mentioned in Column (1) below, who have been promoted as **District Judges (Entry Level), on regular basis**, in the Tamil Nadu State Judicial Service, in the existing vacancies earmarked under 65% quota, vide G.O.(D) No.80, Public (Special-A) Department, dated 25.02.2020, are posted to the posts mentioned in Column (2) below against their names :

Sl. No	Name and Designation (1) <i>Thiru / Tmt./ Selvi.</i>	On promotion as District Judge (Entry Level), posted as (2)
1	K.BALASUBRAMANIAN, Chief Judicial Magistrate, Vellore.	Sessions Judge, Magalir Neethi Mandram (Fast Track Mahila Court), Vellore, in the existing vacancy
2	Dr.I.JAYANTHI, Secretary, District Legal Services Authority, Chennai.	Chairman, Permanent Lok Adalat, Thanjavur, in the existing vacancy

Sl. No	Name and Designation (1) <i>Thiru / Tmt./ Selvi.</i>	On promotion as District Judge (Entry Level), posted as (2)
3	R.SHANKAR, Chief Judicial Magistrate, Tiruvannamalai.	Sessions Judge, Magalir Neethi Mandram (Fast Track Mahila Court), Tiruvannamalai, in the existing vacancy
4	K.RAVI, Chief Metropolitan Magistrate, Egmore, Chennai.	II Additional District Judge, Thanjavur, in the existing vacancy
5	A.SUBATHRA, Chief Judicial Magistrate, Ramanathapuram.	Sessions Judge, Magalir Neethi Mandram (Fast Track Mahila Court), Ramanathapuram, in the existing vacancy

III (b)

The Senior Civil Judges mentioned in Column (1) below, who have been promoted as **District Judges (Entry Level), on temporary basis**, in the Tamil Nadu State Judicial Service, in the existing vacancies earmarked under 65% quota, vide G.O.(D) No.80, Public (Special-A) Department, dated 25.02.2020, are posted to the posts mentioned in Column (2) below against their names :

Sl. No	Name and Designation (1) <i>Thiru / Tmt./ Selvi.</i>	On promotion as District Judge (Entry Level), posted as (2)
1	A.R.V.RAVI, Chief Judicial Magistrate, Krishnagiri	IV Additional Judge, City Civil Court, Chennai, in the existing vacancy.
2	S.KANCHANA, I Assistant Judge, City Civil Court, Chennai.	Sessions Judge, Magalir Neethi Mandram (Fast Track Mahila Court), Srivilliputhur, in the existing vacancy.
3	S.SUJATHA, Chief Judicial Magistrate, Villupuram	Chairman, Permanent Lok Adalat, Ariyalur, in the existing vacancy.
4	S.GANAPATHISAMY, II Assistant Judge, City Civil Court, Chennai.	X Additional Judge, City Civil Court, Chennai, in the existing vacancy.

**HIGH COURT OF MADRAS,
CHENNAI,
DATED: 13.03.2020.**

**Sd/- C.Kumarappan,
REGISTRAR GENERAL**

